

₹ 6,50,274 crore, thus leading to a total cost overrun of ₹ 1,01,436 crore. Sector-wise cost overruns are tabulated below:

Sl. No.	Sectors	No. of delayed projects	Cost Overruns (₹ crore)
1.	Atomic Energy	4	6,284
2.	Civil Aviation	3	53
3.	Coal	34	10,242
4.	Steel	16	5,954
5.	Petroleum	43	16,320
6.	Power	64	12,874
7.	Railways	32	46,766
8.	Road, Transport and Highways	92	1,975
9.	Shipping and Ports	3	959
10.	Telecommunications	3	10
11.	Urban Development	1	-
TOTAL		295	1,01,436

Out of 295 delayed projects, 62 projects have overall delay in the range of 1-12 months, 66 projects have delay in the range of 13-24 months, 98 projects have delay in the range of 25-60 months and 69 projects have delay of 61 months and above.

(b) No, Sir.

#### **Biodiversity of Maguri Motapung Wetland, Assam**

\*170. DR. CHANDAN MITRA: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether Government is aware that rich biodiversity of the historical Maguri Motapung Wetland, which has been declared as important bird area in Tinsukia district of Assam and is in danger due to burning of gases by a private oil company and its oil pipelines;

(b) if so, the details of damages to the wetland since the setting up of the oil company;

(c) the reasons for allowing construction work of this company in violation of Environmental Impact Notification 2006; and

(d) the corrective steps taken by Government for conservation of Maguri Motapung Wetland and its rich biodiversity?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) to (c) As informed by the Forest Department of the State Government of Assam, there are no reports of any threat to rich bio-diversity of Maguri Motapung Wetland due to burning of gases and oil pipe lines of Oil India Limited in the area.

Based on the proposal submitted by the project proponents, Environmental Clearance for the project relating to crude oil and gas pipe lines originating from Baghjan in Tinsukia District of Assam, was granted in January, 2012 as required under the Environment Impact Assessment (EIA) Notification, 2006. Further, the proposal of Oil India Limited forwarded by the State Government for use of non-forest land falling within 10 km of Dibru-Saikhowa National Park and Bherjan-Borajan-Padumoni Wild Life Sanctuary was approved by the Standing Committee of National Board of Wild Life in their meeting held on 12-13 August, 2014, as per the recommendations of the site inspection team.

(d) To suggest corrective steps for conservation of Maguri Motapung wetland, a study has been undertaken by International Centre for Integrated Mountain Development, Kathmandu. In order to conserve lakes and wetlands in integrated manner, all the States/ Union Territories including Assam, have been asked to take adequate measures, which include identification and notification of priority wetlands, constitution of wetland authorities, development of integrated management plans, etc.

#### **Regular Heads for PSUs**

\*171. SHRI PREM CHAND GUPTA: Will the PRIME MINISTER be pleased to state:

(a) the names of Central Public Sector Undertakings (CPSUs) which do not have regular Heads/CMDs/CEOs at present; and

(b) the date of occurrence of each vacancy and reasons for the same remaining vacant, and the steps taken to fill up the vacancies?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): (a) and (b) Sir, out of a